NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/672/ (IB)/2017

NAME OF THE PETITIONER(S)

: TATA CAPITAL FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S)

: AROHI INFRASTRUCTURE PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ABITHABANN

V. J. ARUL RAJ

Course for Resp.

ORDER

Counsels representing both the parties are present. Heard submissions of both the counsels. Order is reserved.

(S VIJAYAŔAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc